

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**67. CA 237/2022 In CP/804(MB)2017**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2022**

**NAME OF THE PARTIES: - Eirich India Private Limited**

**APPEARANCES: -**

**FOR THE APPLICANT : Adv. Ajit Singh Tawar**

**FOR THE RESPONDENT : Absent**

**Section: Rule 11 of NCLT Sec. 441 Of Companies Act 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **19.10.2022** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

Manish Tiwari

**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**